



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Power Section) Civil Secretariat,  
Srinagar/Jammu.

Notification  
Srinagar, the 25<sup>th</sup> June, 2018

**SRO 284 .—**In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following Officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Rajouri:

1	Qadeer-ul- Rehman	Tehsildar, Thannamandi
2	Sheraz Ahmad Chauhan	Tehsildar, Manjakote
3	Vikas Anand	Tehsildar, Beri Pattan

By order of the Government of Jammu and Kashmir.


Sd/-  
( Abdul Majid Bhat )  
Secretary to Government.

NO: LD (P) 2008/ 01/Rajouri

Dated: 25 - 06 - 2018.

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Rajouri. This is with reference to his letter No. JC/DMR/4663-64 dated 18-06-2018
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J& PA (w.7.s.c).

  
25/6  
(Khursheed Ahmad Bhat)  
Deputy Legal Remembrancer  
25.06.2018